

from the Government quota has since been changed ;

(b) whether the existing procedure for eliciting information enquiry has become very cumbersome and time consuming ;

(c) if so, whether the earlier procedure which was more convenient will be reintroduced or the present system be improved to cut down the time involved in making enquiries in the matter ; and

(d) whether the desirability of appointing a whole time officer to deal with such enquiries and to attend to the needs of the applicants is under consideration and if so, when it will be implemented ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH) : (a) to (d). There has been no change as such in the system of giving replies to personal enquiries. However, there was a little inconvenience to the public in getting information when the enquiry counter was under construction. Now that a counter has been installed and an official equipped with all the information has been posted to answer the queries during office hours on all working days, there is no inconvenience to anyone

Non-availability of Blood Plasma Plant for cancer treatment in Hospitals of Delhi

2240. SHRI BISHWANATH JHUNJHUNWALA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether in the Metropolitan City of Delhi, the Government Hospitals do not have the blood plasma plant which is very necessary for treatment of a Cancer patient ;

(b) if so, the reasons for not taking adequate steps to equip the cancer centres in Delhi with this essential equipment ; and

(c) whether other cancer centres in the country are also suffering like-wise, and if

so, the reasons therefor and the steps being taken by Government to procure and instal the same in each centre ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : (a) No Government hospital in the city has a Dry plasma processing plant.

(b) and (c). There is no need for plasma in cancer cases and hence there is no need to procure or instal machines.

Rate of payment to donors of Blood

2241. SHRI BISHWANATH JHUNJHUNWALA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the rates of payment to donors of blood in Delhi to Government hospitals have not been changed for a very long time ;

(b) whether there is a great racket to exploit the blood donors who are allowed to donate as relations of patients and even they are exploited more frequently in one month than is permissible under health regulations and are also paid less ; and

(c) if so, the existing rates of payment and since when these rates are prevailing and the number of cases where malpractices relating to blood donation have been detected and the steps taken in this connection ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : (a) to (c). The existing rates of payment to blood donors in various Government hospitals in Delhi, which have been in force since 1963 or earlier and in the case of All India Institute of Medical Sciences, 1959 are as under :—

(i) Safdarjang Hospital, New Delhi	Rs. 15.50 for donor
(ii) Willingdon Hospital, New Delhi	Rs. 15/- for donor